## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

O.A.No. 1036/93

Date of order : 13.05.93.

Sh. G. Balagopal

Applicant

versus

U.O.I. & Ors.

···· Respondents

Coram:-

The Hon`ble Mr. B.N. Dhoundiyal, Member(A)

For the applicant : Sh. B. Krishan, counsel

Judgement(oral)

(delivered by Hon`ble Mr. B.N. Dhoundiyal, Member(A)

The learned counsel for the applicant wishes to withdraw the O.A. Accordingly, the present O.A. is dismissed as withdrawn.

Member(A)

13.05.93

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